SHRI ASHIS SEN: That is not the point. While certain allegations have been made against me, I must be heard.

THE VICE-CHAIRMAN (Shri V. Narayanasamy): You can get the permission from the Chairman and raise it.

SHRI ASHIS SEN: This is not fair.

SHRI SUKOMAL SEN (West Bengal): What is this ?

SHRI P. UPENDRA (Andhra Pradesh) : You should permit him.

THE VICE-CHAIRMAN (Shri V. Nara-yanasamv): Mr. Upendra, you were a Parliamentary Affairs Minister. You know every procedure. You kindly take your seat.

SHRI ASHIS SEN: Mr. Vice-Chairman, Sir, you are shutting me out. You must hear me.

THE VICE-CHAIRMAN (Shri V. Narayanasamy): Mr. Ashis Sen, I told you, you get permission from the Chairman on this issue. Then you can speak. Shrimati Veena Verma.

SHRI ASHIS SEN: That is not fair THE VICE-CHAIRMAN (Shri V. NARAYANASAMY): You get permission from the Chairman.

RE. IMPOSING PROHIBITION IN AIR-LINES

बीनती बीना बर्मा (मध्य प्रवेष): महोवय सरकार ने प्रोपन स्काय पालिमी के प्रकार प्राविद एवर लाइस को हमारे देश में प्रपन्ती सेवार्थ चलाने की इजाजत दी, है जीर इसके फलस्वरूप कई प्राविद एयर साइस हैं और प्राविद टिक्स्यों हमारे देश में जस रही हैं। लेकिन बड़े दुख के साथ कहना प्रवता है कि इन प्राविद एयर माईस के चलते से हम रे इंडियन एयर लाईस को काफी नुकसा उठाना वह रहा है और यह नुकसान जसे प्राविद्या में जी होंगा, क्योंकि प्राविद एयर केकी वालेने वाले जो हैं वे प्रपने व्यापीर की सरक

शासियाँ को धाकवित कराने के सिपे मेंट स्वरूप उनकी सराव की बोतमें और सम्य बडी-बडी भेट दे रहे हैं। यह उन एवर लाइंस द्वारा विवा जा रहा है जिनसे वे भावी सुफर करते हैं। इंडियन एयर लाइंस में कोई ऐसी बात नहीं है। जी देखा गया है कि सारे जो यात्री है, पैसेंजर हैं उन्होंने इन प्राइबेट एयर लाइंस द्वारा योग्ना करना सुरू कर विया है। इससे सबसे ज्यादा नुकसान यह हो यहा है कि जब शराब की बोतलें याकियों को भेट स्वरूप दी जाती है तो यादी मदापान करना गुरू कर देते हैं जिससे एक खराब माश्रील बन जाता है। यह हमारी संस्कृति के विवद भी हैं। साथ ही यह हमारी इंडियन एयर साइस के लिये वड़ा ही नुकसानदायक है क्योंकि को है वे प्राइवेट एमर लाइंस में जान। पसंद करते हैं · · · · · (ध्यवसान)

SHRI DINESHBHAI TRIVEDI (Gujarat): Private airlines are compromising with safety standards. In the last 15 days there were two air-misses. We should see to it that safety standards are maintained. Prohibition on serving liquor bottles also should be strictly enforced.

भी बुरैस पंचौरी (मध्य प्रवेश) : उपसमाध्यक्ष महोदय, यह बहुत गंभीर स्थिति है (स्थमकान) ... इंडियन एयर खाइंस का प्राइनेट एयर लाइंस पर नियंत्रण माथस्थक है । .. (स्थमकान) . .

SHRI JIBON ROY (West Bengal): We have not yet passed the Bill. How is it that private airlines are allowed to fly aircraft?

श्री रजनी रंजन साहू (विद्याः) : सहोज्यः (व्यवधान) वहां पर प्रोहिविशन लागू करना वाहिये श्रीर हवाई जहाजों में गराव न पिलागी जाये । (व्यवधान) इसकी मैं मांग करता है ।

RE. PROBLEMS OF WOMEN

SHRIMATI JAYANTHI NATARAJAN: Mr. Vice-Chairman, Sir, I want to draw the attention of the House to a very important issue. For the last two weeks, fortunately or unfortunately, we have been involved in all kinds of other issues. They may be important or they may not be important. I am not here to talk about that.

Recently all of us have raised a problem relating to women. I have been begging in the Business Advisory Committee-Mr. Ashis Sen was talking about a privilege motion—to allot some time to discuss the issue of women because the lives of women are at stake in the country. I think before the next session comes around whether women will be free citizens of this country or not, I do not know. ... (Interruptions)... Please bear with me. I am very serious. This House doesn't have time to discuss the most vital issues relating to the very survival of women in this country. I want to record this with regret. That is why we are constrained to raise this matter as a zero hour matter. I think there could not be a greater tragedy than this. We do not have enough time to discuss the issue of women not even through a Half-an-Hour discussion, not even through a Calling Attention Motion. We have given notice on vital matters relating to women. We only have time to discuss about the other things. I am not trying to defend sayone or hold a brief for anyone. We have time only to discuss matters of the arrest of leaders of one party or the Dunkel Draft or corruption. The House just takes over issues like this. We do not have time for issues relating to women. (Interruptions)...

Please bear with me for a minute. We talk about atrocities against women. We talk about crime against women. We talk about society perpetrating crimes against women in the work-place and labourers. Now we have reached a stage when the very judiciary, the judicial branch of this country has started taking women very lightly. In this connection, I want to refer to two very important judgements. One judgment of the Supreme Court is in a matter relating to rape where a young woman was raped by two men of 23 years and 24 years of age and they were convicted. They didn't even deny it. The rape was admitted and they were convicted and sentenced to imprisonment. The matter came up in the Supreme Court and a Bench of the Supreme Court actually held-not even on any other ground—that on account of youth, these young men were swayed by passion and, therefore, they should not be given such a harsh publishment. (Interruptions)... They are old enough to rape a young woman but, Sir, they are not old enough to undergo punishment and their imprisonment was reduced. Now, I want to draw the attention of this House, through you, Sir, to the second judgement... (Interruptions). Sir. unless there is order in the House, I cannot speak. It is a very serious matter... (interruptions).

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): I support her on this issue. All our problems are because of men. Please allow her to speak. ... (Interruptions).

THE VICE-CHAIRMAN (Shri V. NARAYANASAMY : Kindly be brief. ... (Interruptions).

SHRIMATI JAYANTHI NATARAJAN:
Mr. Mitra, I don't think it is funny.
(Interruptions) Sir, I am deeply perturbed. This is a matter which is so perturbing that probably Renuka Ji and Veena Ji will understand. If these men sitting over here think it funny or something to talk about, then I think it is a tragic commentary on the state of (Interruptions). I